

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. TT/241/2014

- Subject : Approval of transmission tariff for 125 MVAR Bus Reactor at Gorakhpur Extn. under "Immediate Evacuation System Associated with Barh-II TPS (1320 MW)" in NR for tariff block 2014-19
- Petitioner : Power Grid Corporation of India Ltd.
- Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. and 16 others

Petition No. TT/242/2014

- Subject : Approval of transmission tariff for (A) 1*125 MVAR Bus Reactor at 400 kV Damoh S/S, (B) 1*125 MVAR Bus Reactor at 400 kV Bachau S/S, (C) 1*125 MVAR Bus Reactor at 400 kV Pirana S/S, (D) 1*125 MVAR Bus Reactor-1 at 400 kV Itarsi S/S, (E) 1*125 MVAR Bus Reactor-2 at 400 kV Itarsi S/S, (F) 1*125 MVAR Bus Reactor at 400 kV Gwalior S/S under Installation of Reactors (PART-II) in WR for tariff block 2014-19
- Petitioner : Power Grid Corporation of India Ltd.
- Respondents : Madhya Pradesh Power Management Co. Ltd. and 7 others

Petition No. TT/243/2014

- Subject : Approval of transmission tariff for "Special Protection Scheme for Northern Regional Grid Stage-II" in NR for tariff block 2014-19
- Petitioner : Power Grid Corporation of India Ltd.
- Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. and 16 others



Petition No. TT/244/2014

Subject : Approval of transmission tariff for Asset I: 4*500 MVA, 765/400 kV ICT-2 with one spare unit at Jabalpur 765/400 KV PS, Asset II: 3*80 MVAR, 765 kV Line Reactor to be used as Bus reactor at Jabalpur PS for Dharamjaygarh ckt #1, Asset III: 765 kV, 3*110 MVAR, Bus Reactor-1 at Dharamjaygarh S/S along with associated bays and LILO of 765 kV S/C Ranchi-WR Pooling Station (near Sipat) T/L at Dharmjaygarh, Asset IV: 765 kV, 3*110 MVAR Bus Reactor-2 at Dharmjaygarh S/S along with associated bays, Asset V: 765 kV D/C Jharsuguda Pooling Station-Dharmjaygarh (near Korba) Line under Transmission System for Phase-I generation projects in Orissa (Part-B) in WR for tariff block 2014-19

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Madhya Pradesh Power Management Co. Ltd. and 7 others

Petition No. TT/245/2014

Subject : Approval of transmission tariff for (A) Nellore PS and Kurnool S/S, and (B) 240 MVAR, 765 kV line reactor at Nellore end of one ckt and at Kurnool end of both circuits of Nellore-Kurnool 765 kV line under Common System associated with ISGS projects in Krishnapatnam area of AP for tariff block 2014-19

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Karnataka Power Transmission Co. Ltd. and 14 others

Date of Hearing : 1.9.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member



Parties present : Shri S.S. Raju, PGCIL
Shri S.K. Venkatesan, PGCIL
Mohd. Mohsin, PGCIL
Ms. Sangeeta Edwards, PGCIL
Shri R.B. Sharma, Advocate, BRPL
Shri Padamjit Singh, PSPCL
Shri Anil Rawal, RPTL

Record of Proceedings

The representative of the petitioner submitted that the above petitions have been filed on 19.8.2014 and some of the assets are commissioned and the other assets are anticipated to be commissioned in the new tariff block 2014-19. He requested the Commission to allow 90% of the Annual Fixed Charges, under Regulation 7 (7) (i) of the 2014 Tariff Regulations, for inclusion in the POC charges.

2. The Commission directed to list these petitions for hearing on 16.9.2014.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

